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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ CO.PET. 292/2004, CO.APPL. 1142/2006, CO.APPL. 1145/2006,
CO.APPL. 1156/2006, CO.APPL. 1233/2006, CO.APPL. 57/2007,
CO.APPL. 221/2007, CO.APPL. 318/2007, CO.APPL. 1080/2007,
CO.APPL. 1110/2007, CO.APPL. 736/2009, CO.APPL. 688/2010,
CO.APPL. 1540/2012, CO.APPL. 787/2013, CO.APPL. 1880/2013,
CO.APPL. 2258/2014, CO.APPL. 1533/2016, CO.APPL. 4263/2016,
CO.APPL. 814/2017, CO.APPL. 302/2018, CO.APPL. 339/2019,
CO.APPL. 516/2019, CO.APPL. 517/2019, CO.APPL. 518/2019,
CO.APPL. 519/2019 & CO.APPL. 520/2019

PACIFIC CONVERGENCE CORPN. LTD.Petitioner

Through:

versus

DATA ACCESS (INDIA) LTD.Respondent

Through: Mr. J. Sivanandaraaj, Senior Advocate with Ms. Ridhima Sharma, Advocate for applicant in Co. Appl. 787/2013.

Mr. Aquib Ali and Ms. Amreen Khaliq, Advocates.

Mr. Aditya Vikram Bhat, Mr. Anind Thomas, Mr. Satyajit Sarna, Mr. Devashish Marwah, Ms. Perna Ponappa, Mr. Yashovardhan Suri, Advocates for CA 989/2007; 2258/2014; 4263/2016.

Mr. Aruj Dhingra, Advocate.

Mr. D. Bhattacharya, Standing Counsel for OL.

Ms. Haripriya Padmanabhan, Senior Advocate with Ms. Pooja Dhar and Ms. Shivani Vij, Advocates.



**CORAM:
HON'BLE MR. JUSTICE CHANDRA DHARI SINGH**

ORDER
22.08.2024

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CO.APPL. 989/2007

Mr. Gurmehar Sasthani, learned counsel appearing on behalf of one Mr. K. C. Palanisamy prayed for some time to take instructions. Let him take instructions and file the same in the form of an affidavit before the next date of hearing.

Learned counsel appearing on behalf of the SPIL prayed for some time to take instructions. Let her take instructions and file the same in the form of an affidavit before the next date of hearing.

List on 14th November, 2024.

CO.PET. 292/2004, CO.APPL. 1142/2006, CO.APPL. 1145/2006, CO.APPL. 1156/2006, CO.APPL. 1233/2006, CO.APPL. 57/2007, CO.APPL. 221/2007, CO.APPL. 318/2007, CO.APPL. 1080/2007, CO.APPL. 1110/2007, CO.APPL. 736/2009, CO.APPL. 688/2010, CO.APPL. 1540/2012, CO.APPL. 787/2013, CO.APPL. 1880/2013, CO.APPL. 2258/2014, CO.APPL. 1533/2016, CO.APPL. 4263/2016, CO.APPL. 814/2017, CO.APPL. 302/2018, CO.APPL. 339/2019, CO.APPL. 516/2019, CO.APPL. 517/2019, CO.APPL. 518/2019, CO.APPL. 519/2019 & CO.APPL. 520/2019.

It is made clear that on the next date of hearing, the instant petition shall be heard at the seniority of applications.

List on 14th November, 2024.

CHANDRA DHARI SINGH, J

AUGUST 22, 2024

Rk/av

[Click here to check corrigendum, if any](#)